



In The High Court of Manipur at Imphal

[CAUSELIST FOR MONDAY, THE 26TH MARCH, 2018]

COURT WILL SIT JUST AFTER RISING OF THE DIVISION BENCH

1. All mention to be made at 10.30 a.m. positively for listing the cases on the next following day otherwise the cases will be listed on the succeeding day.

2. Memo for citation of cases to be relied upon by the parties as authority in their favour must be supplied to the Court Master of the respective courts well in advance.

[Publish Under the Authority of Honourable the Chief Justice.]

Web site: <http://clists.nic.in>

COURT NO - 3

BEFORE

HON'BLE MR JUSTICE KH NOBIN SINGH

DAILY

SI. No.	Case No	Party Detail	Petrn. Advocate	Respnt Advocate
<u>DELIVERY OF JUDGMENT AND ORDER</u>				
1)	WP(C)/86/2018	TH VIKRAMJIT SINGH Vs STATE OF MANIPUR	MR. N CHURCHILL MR. K ROSHAN MR. M DEVANANDA	MR E PREMJIT SINGH MS M PUNAM MR MURTAZA AHMED GA
2)	With MC(WP(C))/49/2018	MOIRANGTHEM RAJEN SINGH Vs THOKCHOM VIKRAMJIT SINGH	ELANGBAM PREMJIT SINGH	GA
<u>MOTION</u>				
3)	CRP(C.R.P. Art.227)/18/2018	SHRI NINGTHOUJAM SHENJAI SINGH Vs PUYAM THOIBA SINGHG	MR. TH DEEPAK MR S KAMINIKUMAR MR. TH IBOHAL	XXX
4)	WP(C)/231/2018	SHRIMAYUM NILAMADHOB SHARMA Vs STATE OF MANIPUR	MR. M HEMCHANDRA	GA
5)	WP(C)/232/2018	SHRI HAOROKCHAM TOTO SINGH Vs STATE OF MANIPUR	MR. M HEMCHANDRA	GA

ADMISSION

6)	CONT.CAS(C)/23/2014 NOT BY HON'B LE ACTING CJ	NS LEISHIWON AND 3 ORS Vs DR J SURESH BABU AND ANR	MR. U AUGUSTA MR. L RAJU MR. Y NIRMOLCHAND	MR. N KUMARJIT MR. N SURENDRAJIT MR. TAMPHAMANI MS. S ANIA MR. AK SOMORENDRO MR PH DINESHCHANDRA MR. MARX MR. L SHASHIBHUSHAN
7)	CONT.CAS(C)/232/2014	TH RASESWAR SINGH Vs DR J SURESH BABU AND 4 ORS	MR. KH AJIT MR GP RONGMEI MR. KH SANTA	MR. TAMPHAMANI MR. MARX MR. N SURENDRAJIT MR. L SHASHIBHUSHAN MR N ZEQUESON MR MD. ABDUL BARIK MR. AK SOMORENDRO MR. N KUMARJIT
8)	WP(C)/33/2015 WITH CONT.CAS(C) 101/2015 (D/O)	KONGBRAILATPAM O DASUMATI DEVI Vs STATE OF MANIPUR AND ORS	MR. N BIREN	GA
9)	CONT.CAS(C)/228/2015	N IBOBI SINGH Vs VK DEWANGAN IAS AND 3 ORS	MR. BP SAHU	MR. N JOTENDRO MR. L SHYAM MR. K UMAKANTA
10)	WP(C)/981/2015	STATE LEVEL GAAN NGAJ CELEBRATION COMMITTEE Vs STATE OF MANIPUR AND 3 ORS	MR. TH RAJKISHORE MR S NONGPOKNGANBA	MR S BRONSON MR L JOHNSON MR. N IBOTOMBI MR. ROMENDRO SHARMA MR. A ROMMEL GA
11)	RP(FAM.CT.)/2/2016	T ROBITA DEVI Vs RAMESH GUPTA	MR. M JOHNY MS CH RANI DEVI MR SHARDA Y MR. KH AJIT MR GP RONGMEI MR KH SANTA	MR. P TOMCHA
12)	WP(C)/335/2016	BISHWAMBHAR BANAI AND 27 ORS Vs UNION OF INDIA AND 2 ORS	MR DAVID BOON MR A ROMESH MR. I NARESHKUMAR MR. KH LUPENJIT MR. AJOY PEBAM MR. A MOHENDRO	MR S SAMARJEET MR ASG
13)	WP(C)/505/2016	M CHANU TOMBI Vs STATE OF MANIPUR AND ANR	MR. H PREMKRISHNA	MR N IBOTOMBI ADDL AG MR ASG
14)	WP(C)/599/2016 ON MENTION	I SHYAM SINGH AND 10 ORS Vs STATE OF MANIPUR AND 2 ORS	MR. L RAJU MR. U AUGUSTA MR. Y NIRMOLCHAND	MR N IBOTOMBI ADDL AG MR. K RABEI GA MR ADDL. AG
15)	WP(C)/637/2016	KSH IBOTOMBI SINGH Vs STATE OF MANIPUR AND 2 ORS	MR JUNO REHAMAN MR TH ROSON MR S KOROUNGAMBA MR. M HEMCHANDRA	GA
16)	With WP(C)/582/2016	KSH IBOTOMBI SINGH Vs STATE OF MANIPUR AND 5 ORS	Mr S KOROUNGAMBA MR. M HEMCHANDRA	GA Mr N IBOTOMBI ADDL AG

17)	MC((CRP)/5/2017	KONSAM IBOMCHA SINGH Vs POTSANGBAM PISHAK MEITEI	MR. N UMAKANTA	MR. KH RANJIT MR. M JOHNY MR. KH AJIT MR. KH SANTA
18)	With CRP/9/2017	KONSAM IBOMCHA SINGH Vs POTSANGBAM PISHAK MEITEI	MR. N UMAKANTA	
19)	RSA/7/2017	CH (O) IBETOMBI DEVI BY HER LR CH DOREN SINGH Vs Y (O) MAIMU DEVI	MR. T RAJENDRA	MR. I BIKRAMJIT MR. TH IBOHAL
20)	With RSA/8/2017	CH (O) IBETOMBI DEVI BY HER LR CH DOREN SINGH Vs TH (O) RK ROMITA DEVI	MR. T RAJENDRA	MR. TH IBOHAL
21)	With MC(RSA)/14/2017	SMT. THOKCHOM (O) ROMITA DEVI Vs CH (O) IBETOMBI BY HER LRS CH DOREN @ DORENDRO SINGH AND 2 ORS	AMARCHAND THOKCHAM	MR. H AJIT
22)	EL.PET./12/2017	N MANGI Vs S BIRA SINGH AND 2 ORS	MR. A MOHENDRO MR. KH LUPENJIT MR DAVID BOON MR A ROMESH MR. AJOY PEBAM MR N ZEQUESON MR. N SURENDRAJIT MR. P TAMPHAMANI MR. N KUMARJIT	MR. S JHALAJIT MR. SERTO T KOM
23)	CRP/13/2017	SHRI G.A. TOMBA SHARMA Vs SHRI IRUNGBAM IRABOT SINGH	MR. H ISHWARLAL	MS. L REBEDA MR. L ATEMBI MRS. A BINARANI MR. RK NOKULSANA MR. RK MILAN MR. Y SANAJAOBA MR Y ARUN DR CH NARENDRA
24)	CRP(C.R.P. Art.227)/17/2017	CH (N) NG (O) KUMUDIVI DEVI Vs CH PRIYOBRATA SINGH	MR. S SACHINDRA	MR. RK BIRLA
25)	CRP(C.R.P. Art.227)/29/2017 ON MENTION	ELANGBAM MERATON MEITEI Vs YENGGHOM PRABHAPATI DEVI	Mr B PREM SHARMA	
26)	CONT.CAS(C)/41/2017	S AHANBI SINGH Vs K RADHAKUMAR SINGH IAS AND ANR	MR JUNO REHAMAN MR N TEJKUMAR MR TH ROSON MR. M HEMCHANDRA	MR. A ROMMEL
27)	WP(C)/76/2017	H ARUNKUMAR SINGH AND ANR Vs STATE OF MANIPUR AND ORS	MR. CH ROBINCHANDRA	MR RK DEEPAK SINGH GA

28)	WP(C)/79/2017	KH SUNILKESHOR Vs MANIPUR UNIVERSITY AND 5 ORS	MR. M DEVANANDA	MR. ROMENDRO SHARMA MR S BRONSON MR. BP SAHU
29)	With CONT.CAS(C)/141/2017	KH SUNILKESHOR Vs AP PANDEY	MR. M DEVANANDA	MR. BP SAHU
30)	With MC(WP(C))/207/2017	MANIPUR UNIVERSITY Vs SHRI KH SUNILKESHOR	MR. BP SAHU	MR. M DEVANANDA
31)	With MC(WP(C))/208/2017	SHRI S JIBONKUMAR SINGH Vs SHRI KHUNDRAKPAM SUNILKESHORE	MR. TH ROSON SINGH	Ms DONNAPRIYA ASEM
32)	WP(C)/91/2017	Y GAMBHIR SINGH Vs STATE OF MANIPUR AND 3 ORS	MS TH LUCY MR. RK DHANARAJ MS GIRIJA JAIN MRS. G PUSHPA	GA MR RK DEEPAK SINGH
33)	WP(C)/124/2017	TH CHITRALEKHA DEVI Vs STATE OF MANIPUR AND 2 ORS	MR JUNO REHAMAN MR TH ROSON MR N TEJKUMAR MR. M HEMCHANDRA	MR S SURESH CGC MR. H MAIPAKSANA MR MURTAZA AHMED MR S RUPACHANDRA, ADL AG MR. L SHYAM MR. N JOTENDRO GA
34)	CONT.CAS(C)/160/2017	MD JAHERUDDIN Vs H DELEEP SINGH IAS	MR. N UMAKANTA	MR S SAMARJEET MS L. KRAMASORI MR KR PAMEI MS. M VIDHYALAXMI MR. N IBOTOMBI MR. A ROMMEL MS. BABITA TH MS. N SAVITRI MR. KH MANIHAR
35)	WP(C)/189/2017	MD. ABDUL KALAM AZAD Vs STATE OF MANIPUR AND 3 ORS	MS TH LUCY MR. RK DHANARAJ MS GIRIJA JAIN MRS. G PUSHPA	GA
36)	CONT.CAS(C)/208/2017	ROSHNICHAND TOURANGBAM Vs SHRI HAWAIBAM DILIP SINGH, IAS	MR. H PRABIRKUMAR A LEONID MR A PETER MR. H SURAJ MR. A GOLLY MR. A BIMOL	MS. N SAVITRI MR. A ROMMEL MR. BP SAHU MS H KUNJESHORI S YAISKUL MR PHUNGYO ZINKHAI MR M TAPAN SHARMA XXX
37)	WP(C)/209/2017	LANGKHONGCHING VILLAGE AUTHORITY Vs STATE OF MANIPUR AND 23 ORS	MR AARON KEISHING	GA
38)	WP(C)/276/2017	O N ANGOUBI DEVI Vs STATE OF MANIPUR AND 4 ORS	MR. P JACOB MR. KH TOMBA MS. T VICTORIA MR. TH KHAGEMBA MR. KH TARUNKUMAR	MR. Y NIRMOLCHAND GA

39)	WP(C)/299/2017	KH KESHO SINGH Vs STATE OF MANIPUR AND ANR	MR. TH KHAGEMBA MR. P JACOB MR. KH TOMBA MR. KH TARUNKUMAR	MR. K RABEI
40)	WP(C)/358/2017	MAJATLUNGBOU LIANGMEI NAGA Vs STATE OF MANIPUR AND 4 ORS	MS. H BISHESHWARI MS ROSEMARY PANMEI MR. R DANIEL	MS JOAN N KIPGEN GA
41)	WP(C)/417/2017	L JOYCHANDRA SINGH Vs MANIPUR RURAL BANK	MR. N BIPIN MR. HS PAONAM	MR. A ROMMEL MR S SAMARJEET MR. N IBOTOMBI
42)	WP(C)/486/2017	KH ATHOIBA SINGH Vs MANIPUR RURAL BANK	MR. HS PAONAM	MR S SURESH CGC MR S RUPACHANDRA, ADL AG
43)	WP(C)/547/2017	M IBOHANBI SINGH Vs STATE OF MANIPUR	MR. N BIREN	MR. Y NIRMOLCHAND MR. L RAJU MR. U AUGUSTA GA
44)	WP(C)/644/2017	DR. NAOREM SARANJIT SINGH Vs THE MANIPUR PUBLIC SERVICE COMMISSION (MPSC)	MR. KH TARUNKUMAR	MR MAHESH ANGOM MR DR RK DEEPAK GA
45)	WP(C)/666/2017	K RAISHWOR SINGH Vs STATE OF MANIPUR	MR. A BIMOL	MR MAHESH ANGOM MR DR RK DEEPAK MR. L RAJU ADDL GA
46)	WP(C)/717/2017	SHRI S. THANMI Vs STATE OF MANIPUR	MR. N MAHENDRA	MR. H CHANDRAJIT SHARMA KSH APPOLLO MR. CH BIMOLCHANDRA MR. M HEMCHANDRA MR. TH ROSHAN MR SH POIREITON MEITEI GA
47)	WP(C)/777/2017	SMT. KEISHAM (O) ROMA DEVI Vs STATE OF MANIPUR	MR L ROMI SINGH MR. CH ROBINCHANDRA	MR S SAMARJEET CGC ADDL GA
48)	WP(C)/795/2017	PHEIROIJAM HERAMANI SINGH Vs STATE OF MANIPUR	MR TH ROSON MR JUNO REHAMAN AJMAL HUSSAIN B.P. SHARMA MR. M HEMCHANDRA	GA
49)	WP(C)/796/2017	N DANIEL Vs STATE OF MANIPUR	MR L KAMMINTHANG KHONGSAI MR N TEJPRIYA MR. K RABEI	MR. N IBOTOMBI MR. A ROMMEL MS. N SAVITRI MR. S RUPACHANDRA, ASG
50)	WP(C)/826/2017 WITH CAVEAT 122/2017	SHRI RK. MOMBISANA SINGH Vs STATE OF MANIPUR	MR. RAKESH THOUDAM MR AYAM ROMESH MR. CHURCHIL MS. JOYLAKSHMI MS DONNAPRIYA ASEM MR. AJAY PEBAM	MR. BP SAHU MR S SAMARJEET CGC MR. NG JOTINDRA MR. L SEITYANDRA MR M TAPAN SHARMA GA

51)	With WP(C)/805/2017 WITH CAVEAT 122/2017	SMT. G. THARAKSANA DEVI Vs STATE OF MANIPUR	MR. S GUNABANTA MR. N BIPIN MR. A ARUNKUMAR MR. RK KULAJIT MR. K ROSHAN MR. N CHURCHILL MR. M DEVANANDA MR. HS PAONAM	SYED MURTAZA AHMED MR. N JOTENDRO L SUMILA DEVI Ms M PUNAM Mr A PETER ADDL GA
52)	With WP(C)/877/2017 WITH CAVEAT 122/2017	SHRI NGAIRANGBAM PRIYOGOPAL SINGH Vs STATE OF MANIPUR	MR. S GUNABANTA MR. A ARUNKUMAR MR. N BIPIN MR. HS PAONAM	GA
53)	WP(C)/871/2017	SMT. MOIRANGTHEM (O) IBETOMBI DEVI Vs STATE OF MANIPUR	MR L ROMI SINGH MR. CH ROBINCHANDRA	GA
54)	WP(C)/872/2017	SMT. N. NALINIBALA DEVI Vs STATE OF MANIPUR	TH REBATI MR. P JACOB L STEVENSON MR. KH TARUNKUMAR	GA
55)	With MC(WP(C))/9/2018	SMT. I. NALINI DEVI Vs SMT. N. NALINIBALA DEVI	MR. RK BANNA MR. H PRABIRKUMAR	MR. KH TARUNKUMAR
56)	WP(C)/887/2017	OKRAM TOMBA DEVI Vs THE CHIEF MANAGER, CENTRAL BANK OF INDIA	MS MONIKA MS. BABITA TH	MR. L SHASHIBHUSHAN MR. H DELITE TH SUSHILKUMAR MR. Y HEMANTA MR. RK SURJIT XXX
57)	WP(C)/890/2017	SHRI TH DEBEN SINGH Vs STATE OF MANIPUR	MR JUNO REHAMAN MR TH ROSON MR. M HEMCHANDRA	GA
58)	WP(C)/937/2017	K GAIPHUN Vs STATE OF MANIPUR	MR. U AUGUSTA MR. Y NIRMOLCHAND	MR. L RAJU MR. S RUPACHANDRA, ASG
59)	WP(C)/949/2017	DR. L. HAOKHOLET Vs STATE OF MANIPUR	MR. L ASHINIKUMAR MR. A ARUNKUMAR MR. N BIPIN MR. S GUNABANTA MR. HS PAONAM	GA
60)	WP(C)/971/2017	KSH NANDABIR SINGH Vs STATE OF MANIPUR	MR. A ARUNKUMAR MR. S GUNABANTA MR. HS PAONAM	GA
61)	WP(C)/972/2017	NG WINCENT MONSANG Vs STATE OF MANIPUR	MR. A ARUNKUMAR MR. S GUNABANTA MR. HS PAONAM	GA
62)	WP(C)/984/2017	KSHETRIMAYUM ABER SINGH Vs STATE OF MANIPUR	MR. L RAJU MR. U AUGUSTA MR. Y NIRMOLCHAND	GA
63)	CONT.CAS(C)/2/2018	NG SAMSON SINGH Vs RR RASHMI IAS	MR TH ROSON MR. M HEMCHANDRA	
64)	CRP(C.R.P. Art.227)/3/2018	SMT. SOUBAM (O) IBEYAIMA DEVI Vs SMT. SOUBAM NINGOL LONGJAM (O) NIRODA DEVI	MS M PUNAM MR. K UMAKANTA MR. N JOTENDRO	XXX

65)	With MC(CRP(CRP Art.227)/2/2018	S (N) L (O) NIRODA DEVI Vs S (O) IBEYAIMA DEVI	Mr S Kaminikumar	
66)	MC(RSA)/3/2018	MICHAEL ZIMIK Vs NGATHINGKHUI SHINGNAISUI	MR. K SOMORJIT	XXX
67)	With RSA/1/2018	MICHAEL ZIMIK Vs NGATHINGKHUI SHINGNAISUI	Mr PH SATYAJIT SINGH MR. L SOMORENDRO Mrs I LENIBALA MR. K SOMORJIT	XXX
68)	WP(C)/10/2018	MD. NAZIBULLAH SHAH Vs STATE OF MANIPUR	MR. A ARUNKUMAR MR. N BIPIN MR. HS PAONAM	MR. KH ATHOUBA GA
69)	With WP(C)/992/2017	L MANIKANTA SINGH Vs STATE OF MANIPUR	MR. A ARUNKUMAR MR. HS PAONAM	GA
70)	WP(C)/24/2018	SHRI SERAM STALON SINGH Vs STATE OF MANIPUR	MR. S DIJESHWOR MR. N BIPIN MR. A ARUNKUMAR MR. HS PAONAM	GA
71)	WP(C)/38/2018	HAOTHANG KIPGEN@HAOKHOTHANG KIPGEN Vs STATE OF MANIPUR	MR. BR SHARMA MR. SERTO T KOM	MR. N IBOTOMBI MS. N SAVITRI MR. A ROMMEL MR. RAJKISHWOR MR ADDL. AG
72)	WP(C)/39/2018	H JAYASHILA DEVI Vs STATE OF MANIPUR	MS S JOTIBALA MR PHUNGYO ZINKHAI MS H KUNJESHORI MR M TAPAN SHARMA S YAISKUL SINGH MR. BP SAHU	MR. K PRADEEP MR CH NRIPENCHANDRA MS N PURNIMA DEVI MR. L SHASHIBHUSHAN MR I SANJIT SINGH MR ABDUL BARIK GA
73)	WP(C)/98/2018	CH JAYANTAKUMAR SINGH Vs STATE OF MANIPUR	MR. KH LUPENJIT MR DAVID BOON MR AYAM ROMESH MR. A MOHENDRO	MR. Y NIRMOLCHAND L SUMILA DEVI MR. N JOTENDRO SYED MURTAZA AHMED GA
74)	WP(C)/113/2018	H IBOPIHAK SINGH Vs STATE OF MANIPUR	MS. T VICTORIA MR. TH KHAGEMBA	GA
75)	WP(C)/129/2018	MD SHAHIDUR RAHMAN Vs STATE OF MANIPUR	MR. P JACOB TH REBATI MR. KH TARUNKUMAR	GA
76)	WP(C)/199/2018	SHRI IROM RANBIR SINGH Vs STATE OF MANIPUR	MS GEETARANI WAIKHOM N JINITA DEVI Mr NG JOTINDRA LUWANG	MR. Y NIRMOLCHAND
<u>ORDER</u>				
77)	MC(Review.Pet.)/6/2017 WITH WP(C) 555/2014 (D/O), CR 970/1996 (D/O)	VIRENDRA RAJKUMAR Vs STATE OF MANIPUR	Mr RK DEEPAK SINGH	MR. I LALITKUMAR MR IROM DENNING GA
78)	With MC(Review.Pet.)/7/2017 WITH WP(C) 555/2014 (D/O), CR 970/1996 (D/O)	KEISHAM IBOCHOU SINGH Vs STATE OF MANIPUR	Mr RK DEEPAK SINGH	MR. I LALITKUMAR Mr IROM DENNING GA

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|----------------------------------|---|---|--|---|
| 79) | With
Review.Pet./8/2017
WITH WP(C) 555/2014
(D/O), CR 970/1996 (D/O) | VIRENDRA RAJKUMAR
AND ANR
Vs
STATE OF MANIPUR AND
9 ORS | Mr MAHESH ANGOM
Dr RK DEEPAK | MR. I LALITKUMAR
Mr IROM DENNING
GA |
| 80) | With
Review.Pet./12/2017
WITH WP(C) 555/2014
(D/O), CR 970/1996 (D/O) | K IBOCHOU SINGH
Vs
STATE OF MANIPUR | Dr RK DEEPAK | |
| 81) | With
MC(Review.Pet.)/24/2017
WITH WP(C) 555/2014
(D/O), CR 970/1996 (D/O) | P. PIREI
Vs
H.L. GRACEME | MR. M HEMCHANDRA | L STEVENSON |
| 82) | With
Review.Pet./29/2017
WITH WP(C) 555/2014
(D/O), CR 970/1996 (D/O) | HL GRACEME
Vs
P PIREI | MR. P JACOB
TH REBATI
MR. KH TARUNKUMAR | MR. M HEMCHANDRA
Mr Th Roson
Mr TH VASHUM, GA
GA |
| 83) | With
WP(C)/700/2017
WITH WP(C) 555/2014
(D/O), CR 970/1996 (D/O) | VIRENDRA RAJKUMAR
Vs
STATE OF MANIPUR | Mr DR RK DEEPAK | MR. I LALITKUMAR
Mr IROM DENNING
GA |
| 84) | MC(Bail Appln.)/1/2018 | SAIKHOM SIDAN SINGH @
SANJIT
Vs
STATE OF MANIPUR | TH REBATI | GA |
| 85) | With
BAIL APPLN./1/2018 | SAIKHOM SIDAN SINGH @
SANJIT
Vs
STATE OF MANIPUR | TH REBATI
CH SURJIT
MR. KH TARUNKUMAR | PP (HC)
GA |
| 86) | MC(CRP(CRP
Art.227)/3/2018 | CHONGTHAM (O)
SANAREI DEVI
Vs
WAHENGBAM
NABAKISHWOR SINGH | MR. T RAJENDRA
MR. N SAMARJIT | XXX |
| 87) | With
CRP(C.R.P.
Art.227)/25/2015 | CH IBOPIHAK SINGH
AND 3 ORS
Vs
W NABAKISHWOR SINGH
AND 7 ORS | MR. N SAMARJIT
MR. H AJIT
MR. E ROBINDRO
MR. S RABINDRA
MR. E NANDO
MR. TH DEEPAK
MR. T RAJENDRA | MR. S DEVAJIT |
| <u>HEARING PART HEARD</u> | | | | |
| 88) | WP(C)/80/2016
WITH WP(C) 334/2013
(D/O), FIXED | M IBOMCHA SINGH
Vs
STATE OF MANIPUR AND
ANR | MRS. G PUSHPA
MS GIRIJA JAIN
MR. RK DHANARAJ
MR. L ASHINIKUMAR | MR. Y NIRMOLCHAND
GA |

THE FOLLOWING ADVOCATE(S) HAS SUBMITTED THE LETTER OF ABSENCE:

- 1) MR. MD RABI KHAN 19-03-2018 To 28-03-2018

**(RK MEMCHA DEVI)
REGISTRAR**